

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Legislation Section) Civil Secretariat  
Jammu/ Srinagar

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Subject: Constitution of the Jammu and Kashmir Socially and Educationally Backward Classes Commission-regarding.  
Reference: S&EBCC/ 2022/1871-73 dated 02-09-2022 from Chairperson, J&K Socially and Educationally Backward Classes Commission.

GOVERNMENT ORDER NO : 7038 -JK(LD) OF 2022  
DATED : 09 - 09 - 2022

In partial modification of Government Order No. 2230-JK(LD) of 2020 dated 19-03-2020 read with Government Order No. 1311-JK(LD) of 2022 dated 15-03-2022, sanction is hereby accorded to the extension of the term of the Jammu and Kashmir Socially and Educationally Backward Classes Commission by a period of six months from the date of expiry of its extended term i.e. 19-09-2022 or till further orders, whichever is earlier, for making its final recommendations.

By Order of the Lieutenant Governor.

Sd/-  
(Achal Sethi)  
Secretary to Government

No: LAW-Leg/32/2022-10

Dated: 09-09-2022

Copy to the:

1. Financial Commissioner. (Additional Chief Secretary) Finance Department.
2. Financial Commissioner. (Additional Chief Secretary) Home Department.
3. Financial Commissioner. (Additional Chief Secretary) Agriculture Production Department.
4. All Principal Secretaries to Government
5. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhawan, Srinagar.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
7. All Commissioner Secretaries/ Secretaries to Government.
8. Commissioner Secretary to Government Social Welfare Department.
9. Secretary to Government, General Administration Department
10. Registrar General, High Court of Jammu and Kashmir and Ladakh at Srinagar.
11. Principal Secretary to the Lord Chief Justice, High Court of Jammu and Kashmir and Ladakh at Srinagar
12. Director Information, J&K at Srinagar/Jammu
13. Director Litigation, J&K Jammu/ Srinagar
14. Secretary Jammu and Kashmir Socially and Educationally Backward Classes Commission at Jammu/ Srinagar
15. Private Secretary to the Chief Secretary J&K at Srinagar
16. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs

(Reyaz Ali Bhat)  
Assistant Legal Remembrancer